

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

C.P. (IB)/28(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **MERCK LIFE SCIENCE PRIVATE**
LIMITED V/s WOCKHARDT LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Brilian M. Marak i/b ATV Legal appeared for the Operational Creditor.
2. Mr. Deepak Deshmukh, Advocate i/b Naik Naik & Co. appeared for the Corporate Debtor.
3. Learned Counsel for the Corporate Debtor informs that rejoinder was served yesterday and seeks some time to peruse the same.
4. List this matter on **04.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna